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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **ITA 715/2025**
THE COMMISSIONER OF INCOME TAX
(INTERNATIONAL TAX)-1 NEW DELHI

.....Appellant
Through: Mr. Puneet Rai, SSC, Mr. Ashvini
Kumar, Mr. Rishabh Nangia and Mr.
Gibran, JSC.

versus

ERNST AND YOUNG U.S. LLP

.....Respondent
Through: Mr S Ganesh, Sr Advocate with Ms.
Ananya Kapoor, Adv.

CORAM:
HON'BLE MR. JUSTICE V. KAMESWAR RAO
HON'BLE MR. JUSTICE VINOD KUMAR

ORDER
02.12.2025

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CM APPL. 75759/2025(Exemption)

1. Allowed, subject to all just exceptions.
2. The application stands disposed of.

ITA 715/2025 CM APPL. 75760/2025

3. Re-notify on 09.12.2025.

V. KAMESWAR RAO, J

VINOD KUMAR, J

DECEMBER 02, 2025/sr